## THE CENTRAL ADMINISTRATIVE TRIBUNAL JAIPUR BENCH, JAIPUR ORDER SHEET

APPLICATION NO.:

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Applicant (S)

Advocate for Applicant (S)

Respondent (S)

**Advocate for Respondent (S)** 

**NOTES OF THE REGISTRY** 

## ORDERS OF THE TRIBUNAL

04/10/2010 O.A. 311/2010

Present: Mr. Mamraj counsel for the applicant.

Mr. R.D. Meena, S.D.O.T. departmental representative

Learned counsel appearing for the applicant states that he intend to withdraw O.A. Let the matter be placed before the Hon'ble Bench for appropriate orders on 15/10/2010.

(Gurmit Singh) Deputy Registrar

MEMBER (J)

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## 15.10,2010

OA No. 311/2010

Mr. Praveen Balwada, Counsel for applicant. Mr. R.D. Meena, SDOT, Bunsur, Departmental representative for the respondents.

Learned counsel for the applicant submits that the present OA does not survives as the impugned order of transfer of the applicant has been modified by the Department.

In view of what has been stated above, the present OA has become infructuous, which is accordingly disposed of.  $\int_{\Omega}$ 

(ANIL KUMAR)

(ANIL KUMAK) MEMBER (A)

AHQ

No 951 8 952 19/10/10